

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:394
ANSWERED ON:20.12.2005
DIVERSION OF FUNDS UNDER ANGANWADI KENDRA
Mahajan Shri Y.G.,Varma Shri Ratilal Kalidas

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the funds sanctioned by the Union Government to the State Governments for Anganwadi Kendra during the last three years and till date ;
- (b) whether the Union Government has established any system to check diversion of funds, if any, meant for Anganwadi Kendra ;
- (c) if so, the details thereof ;
- (d) whether any instance wherein States have been found diverting the funds allocated for Anganwadi Kendras to some other purposes has come to the notice of the Union Government; and
- (e) if so, the details thereof alongwith the action taken in this regard ?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH)

(a),(b),(c),(d)&(e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b)&(d)&(e) OF LOK SABHA STARRED QUESTION NO. 394 FOR 20,12.2005 REGARDING DIVERSION OF FUNDS UNDER ANGANWADI KENDRA BY SHRI RATILAL KALIDAS VARMA AND SHRI Y.G. MAHAJAN

(a) The information is given in the Statement annexed.

(b)&(c) The utilization of funds released to the State Governments is watched through the Quarterly and Annual Statement of Expenditure and Utilization Certificates in which the States certify that the funds have been utilized for the same purpose for which they were released. Moreover, the accounts of the State Governments are also audited by Comptroller and Auditor General of India.

(d) No such instance has come to the notice of the Government.

(e) Does not arise.